

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 38/MP/2023

- Subject : Petition for approval of Central Electricity Regulatory Commission for inclusion of 400/220/66 kV GIS Pooling Sub-station Wangtoo (Sherpa Colony) of H.P. Power Transmission Corporation Limited under PoC mechanism for recovery of transmission charges under Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2020.
- Petitioner : H.P Power Transmission Corp. Limited (HPPTCL)
- Respondents : Himachal Pradesh State Electricity Board Limited and Ors.
- Date of Hearing : **26.9.2024**
- Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
- Parties Present : Ms. Swapna Seshadri, Advocate, HPPTCL
Shri Anand Ganesan, Advocate, HPPTCL
Shri Amal Nair, Advocate, HPPTCL
Ms. Shivani Verma, Advocate, HPPTCL
Ms. Shriya Gambhir, Advocate, TPGPL
Shri Gajendra Sinh, NRLDC
Shri Alok Mishra, NRLDC

Record of Proceedings

Since the order in the matter, which was reserved on 19.2.2024, could not be issued prior to the Members of the Commission, who formed part of Coram, demitting office, the matter has been re-listed for the hearing.

2. Learned counsel for the Petitioner and the Respondent(s) submitted that the Pleadings are completed in the matter and the parties have already made their detailed submissions, which may be considered and the matter may be reserved for the order.
3. Considering the above, the Commission reserved the matter for order.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**